commercial problems. The Board is mainly concentrating on measures to promote exports and save foreign exchange.

REQUIREMENT AND PRODUCTION OF LATHES BY HINDUSTAN MACHINE TOOLS FACTORY

29. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the demand in the country for one thousand m.m. lathes and one thousand five hundred m.m. lathes; and

(b) how many of these lathes are being manufactured annually by the Hindustan Machine Tools Factory?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI) : (a) It is difficult to assess the precise demand for H-22 type of lathes of length 1000 m.m. and 1500 m.m. The machine Tool Committee, however, has envisaged the demand for lathes of this type and sizes, to be of the order of 333 Nos. by 1960-61.

(b) During the three months April to June 1957, The Hindustan Machine Tools (Private) Lt. produced 52 Nos. of lathes of size 1000 m.m. and 2 Nos. of size 1500 m.m.

सिख यात्रियों को लाहौर जाने देने से पाकिस्तान सरकार का इनकार

३०. **श्री नवाब सिंह चौहान** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान सरकार ने पांच सौ सिख यात्रियों को गुरु अर्जुन देव के बलिदान दिवस पर ३० मई को लाहौर जाने के लिये वीसा देने से इनकार कर दिया; यदि हां तो इनकार करने का क्या कारण था;

(ख) वीसा देने के लिये प्रार्थना कब की गई थी और पाकिस्तान सरकार ने इसे कब अस्वीकार किया; और

(ग) भारत पाकिस्तानी यात्रियों को कम से कम कितनी अवधि के नोटिस देने पर भारत आने की आज्ञा दे चुका है ?

Ii PAKISTAN GOVERNMENT'S REFUSAL TO SIKH PILGRIMS TO VISIT LAHORE

30. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Pakistan Government refused to grant visas to five hundred Sikh pilgrims who wanted to go to Lahore on May 30 on the Martyrdom Day of Guru Arjundev; if so, what was the reason for the refusal;

(b) when the request for the grant of visas was made and when it was refused by the Pakistan Government; and

(c) what is the minimum period of notice on which India has allowed the Pakistani pilgrims to visit India?]

t[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes Sir. The

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरु) : (क) जी हां। पाकिस्तान सरकार ने इस बिना पर इजाजत देना नामंजूर कर दिया कि इतनी कम अवधि की नोटिस पर वे जरूरी इंतजाम करने में असमर्थ हैं।

(ख) १५ अप्रैल, १९५७ को उनसे प्रार्थना की गई थी और पाकिस्तान सरकार ने २० मई, १९५७ को उसका जवाब भेजा।

(ग) १९५७ के दौरान में, भारत सरकार ने पाकिस्तानी तीर्थ यात्रियों को भारत में तीर्थ यात्रा करने के लिये कम से कम एक महीने १५ दिन की अवधि की नोटिस देने पर अनुमति प्रदान की है।

Government of Pakistan refused permission on the ground that they were unable to make necessary arrangements due to the short notice given to them.

†English translation.

(b) The request was made on 15th | April and Pakistan Government's reply was sent on 20th May, 1957.

(c)k The minimum period of notice at which the Government of India have permitted a pilgrim party from Pakistan to visit a shrine in India during 1957 is one month and 15 days.]

संयुक्त राष्ट्र निरस्त्रीकरण आयोग की उप-समिति में सम्मिलित होने के रूसी सुझाव पर भारत की अस्वीकृति

३१. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि उन्होंने रूस के इस सुझाव से असहमति प्रकट की है कि भारत का भी एक प्रतिनिधि संयुक्त राष्ट्र निरस्त्रीकरण आयोग की पांच शक्तियों की उपसमिति में सम्मिलित किया जाये ; और यदि हां, तो इसके क्या कारण हैं ?

†[INDIA'S REJECTION OF RUSSIAN PROPOSAL OF PARTICIPATING IN THE SUB-COMMITTEE OF THE U.N. DISARMAMENT COMMISSION

31. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state whether it is a fact that he has expressed his disagreement to Russia's proposal that a representative of India should also be included in the Five-Power Sub-Committee of the United Nations Disarmament Commission; and if so, the reasons therefor?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : यह सच नहीं है। संयुक्त राष्ट्र निरस्त्रीकरण आयोग की पांच शक्तियों की उप-समिति में भारत को शामिल करने का कोई भी प्रस्ताव नहीं था । एक सुझाव जरूर रखा गया था कि भारत को अपने प्रस्तावों पर प्रकाश डालने के लिये उप-समिति की किसी बैठक में निमंत्रित किया जाय । निमंत्रण पाने पर ऐसा करने के लिये भारत हमेशा तैयार है ।

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : This is not correct. There was no proposal for the inclusion of India in the Five-Power Sub-Committee of the United Nations Disarmament Commission. A suggestion was made that India might be invited to a sitting of the Sub-Committee to elucidate India's proposals. India is always prepared to do so if invited.]

†[INDIANS EMPLOYED IN PAKISTAN

पाकिस्तान में काम करने वाले भारतीय

३२. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री २१ फरवरी, १९५६ को राज्य सभा में अतारांकित प्रश्न संख्या १८ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी अधिकारी अब भी न तो पाकिस्तान में काम करने वाले भारतीयों को अस्थायी अथवा स्थायी वीसा दे रहे हैं और न ही ऐसे वीसाओं का नवीनीकरण कर रहे हैं ; यदि हां, तो इन प्रतिबन्धों से कितने कर्मचारियों पर असर पड़ने की संभावना है ; और

(ख) इस सम्बन्ध में सरकार ने क्या कदम उठाये हैं ?

32. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 18 in the Rajya Sabha on the 21st February, 1956 and state:

(a) whether it is a fact that the Pakistani authorities are still neither issuing temporary or permanent visas nor renewing such visas in favour of Indians employed in Pakistan; if

†English translation.